

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:315

ANSWERED ON:02.12.2004

MODERNISATION OF METRO AIRPORTS

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Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government has finalised the proposal for the privatisation and modernisation of Delhi and Mumbai airports; and

(b) if so, the details and steps being taken in this regard?

Answer

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) & (b): The Government has approved the restructuring of Delhi and Mumbai airports by Joint Venture (JV) route. Airports Authority of India (AAI) Act has been amended in 2003 to provide for the same. AAI has appointed Financial Consultants, Legal Consultants, Global Technical Advisors and Accounting & Tax Advisor to assist in the process of restructuring.

Expressions of Interest (EOI) were invited for restructuring process. Ten entities had submitted EOIs, out of which nine have been shortlisted. Further action for preparation of various documents for Request For Proposal (RFP) stage is in the process.